

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
STARRED QUESTION NO. * 231
TO BE ANSWERED ON 14.03.2016

INTEGRATED TRIBAL DEVELOPMENT AGENCY

*231. SHRIMATI RITA TARAI:

Will the Minister of TRIBAL AFFAIRS be pleased to State:

- (a) whether the Integrated Tribal Development Agency (ITDA) has been established for the welfare of tribals in the country and if so, the details thereof;
- (b) the details of welfare measures taken up by ITDA in various tribal areas, State/UT-wise during each of the last three years and the current year along with financial assistance earmarked and disbursed during the said period, State/UT-wise;
- (c) whether the Union Government has received any proposal from the State Government of Odisha for inclusion of Tileibani Block in ITDA; and
- (d) if so, the details and the current status thereof?

ANSWER

MINISTER FOR TRIBAL AFFAIRS

(SHRI JUAL ORAM)

- (a) to (d): A statement is laid on the table of the House.

STATEMENT IN REFERENCE TO LOK SABHA STARRED QUESTION NO. 231 FOR 14-3-2016 REGARDING INTEGRATED TRIBAL DEVELOPMENT AGENCY BY SHRIMATIRITA TARAI.

(a): Yes Madam. A statement indicating the number of ITDA / ITDPs in the States / UTs is at **Annexure-I**.

(b): Schemes / programmes viz Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and grants under Article 275(1) of the Constitution are implemented by this Ministry. Under these programmes, financial assistance is provided to State Governments against their proposal for the welfare of STs relating to education, health, livelihood, agriculture, irrigation, skill development, housing, roads, electricity, sanitation, clean drinking water etc. Implementation of these welfare activities are carried out by State Governments through various implementing agencies including ITDAs / ITDPs. Statements showing funds allocated and released to State Governments/ UTs under the above programmes during the last three years and the current years is at **Annexure-II** for SCA to TSP and at **Annexure-III** for grants under Article 275(1) of the Constitution of India.

(c) & (d): The proposal for declaration of Tileibani Block in Deogarh District of Odisha as ITDA of the Government of Odisha, has been approved, vide this Ministry's communication No. 11023/2/2004-C&LM-II dated 30-3-2015.

Annexure-I

Statement showing the number of Integrated Tribal Development Projects (ITDPs) / Integrated Tribal Development Agencies (ITDAs) in the States/UTs w.r.t. part (a) of Lok Sabha Starred Question No. 231 for 14-3-2016 regarding "Integrated Tribal Development Agency" by Smt. Rita Tarai.

S.No.	States/U.T.s	No. of ITDPs/ITDAs
1.	Andhra Pradesh including Telangana	8*
2.	Assam	19
3.	Jharkhand	14
4.	Gujarat	9
5.	Himachal Pradesh	5
6.	Karnataka	5
7.	Kerala	7
8.	Madhya Pradesh	31
9.	Chhattisgarh	19
10.	Maharashtra	16
11.	Manipur	5
12.	Odisha	22*
13.	Rajasthan	5
14.	Sikkim	4
15.	Tamil Nadu	9
16.	Uttar Pradesh	1
17.	West Bengal	12
	Union Territory	
18.	Andaman & Nicobar Islands	1
19.	Daman & Diu	1
	Total	193

(*Indicates ITDA)

Annexure-II

Statement showing of funds allocated and released under SCA to TSP during last three years and current year (as on 10.03.2016) w.r.t. part (b) of Lok Sabha Starred Question No. 231 for 14-3-2016 regarding "Integrated Tribal Development Agency" by Smt. Rita Tarai.

(Rupees in lakh)

S.N.	States	2012-13		2013-14		2014-15		2015-16	
		Allocation	Released	Allocation	Released	Allocation	Released	Allocation	Released
1	Andhra Pradesh	5789.00	4125.00	5789.00	5789.00	2937.82	2937.82	3500.00	2080.00
2	Assam	6233.00	4674.00	6563.63	6563.63	1788.59	1788.59	4500.00	3000.00
3	Bihar	1306.00	0.00	1306.00	0.00	403.00	403.00	1632.00	1368.26
4	Chhattisgarh	9478.00	9478.00	9478.00	9478.00	9826.50	9826.50	10437.42	10167.89
5	Goa	237.00	0.00	237.00	0.00	0.00	0.00	175.00	0.00
6	Gujarat	8448.00	7410.00	8448.00	8448.00	10382.74	10382.74	10500.00	10500.00
7	Himachal Pradesh	1768.00	1262.00	1768.00	1768.00	997.99	997.99	475.00	357.00
8	J & K	2163.00	0.00	2163.00	1702.41	0.00	0.00	2000.00	2000.00
9	Jharkhand	12187.00	11413.25	12187.00	12187.00	9571.11	9571.11	10000.00	7844.00
10	Karnataka	2471.00	1853.25	2471.00	2471.00	3000.00	3000.00	4370.00	4370.00
11	Kerala	549.00	549.00	549.00	549.00	530.00	530.00	550.00	357.50
12	Madhya Pradesh	17525.00	17525.00	17525.00	17525.00	15274.22	15274.22	18321.58	11501.21
13	Maharashtra	7728.00	0.00	7728.00	7728.00	11726.18	11726.18	12000.00	9405.92
14	Manipur	1583.00	1230.00	1583.00	1581.90	1118.00	1118.00	1100.00	1100.00
15	Odisha	13321.00	13321.00	13321.00	13321.00	14925.04	14925.04	13485.02	13485.02
16	Rajasthan	8377.00	7441.00	8377.00	8377.00	8822.04	8822.04	10000.00	10000.00
17	Sikkim	437.00	437.00	437.00	437.00	520.25	520.25	353.00	353.00
18	Tamil Nadu	651.00	0.00	651.00	651.00	217.33	217.33	0.00	0.00
19	Telangana	0.00	0.00	0.00	0.00	3541.00	3541.00	4000.00	3100.00
20	Tripura	2145.00	1955.00	2145.00	2102.10	1183.94	1183.94	1400.07	1400.07
21	Uttarakhand	198.00	0.00	198.00	139.60	805.83	805.83	369.00	0.00
22	Uttar Pradesh	894.00	0.00	894.00	0.00	697.79	697.79	1393.11	905.51
23	West Bengal	4512.00	2580.75	4512.00	4181.36	5730.00	5730.00	6500.00	6133.00
Total		108000.00	85254.25	108330.63	105000.00	103999.37	103999.37	117061.20	99428.38

Annexure-III

Statement showing funds allocated & released under grants under Article 275 (1) of the Constitution of India last three years & current year (as on 10.03.2016) w.r.t. part (b) of Lok Sabha Starred Question No. 231 for 14-3-2016 regarding "Integrated Tribal Development Agency" by Smt. Rita Tarai.

(Rupees in Lakh)

S.N.	States	2012-2013		2013-14		2014-15		2015-16	
		Allocation	Released	Allocation	Released	Allocation	Released	Allocation	Released
	2.	3.	4.	5.	6.	7.	8.	9.	10.
1	Andhra Pradesh	6958.00	4834.00	6958.00	350.00	2969.20	2139.00	4000.00	4000.00
2	Arunachal Pradesh	972.00	0.00	972.00	832.19	1074.12	1880.40	3000.80	3000.80
3	Assam	4587.00	0.00	4587.00	3540.25	4383.47	0.00	0.00	0.00
4	Bihar	1055.00	0.00	1055.00	0.00	1508.31	586.00	1800.00	0.00
5	Chhattisgarh	9174.00	8534.00	9174.00	9172.11	8826.06	10778.00	12047.04	11904.31
6	Delhi	0.00	0.00	0.00	0.00	100.00	65.00	0.00	0.00
7	Goa	225.00	0.00	225.00	0.00	168.46	0.00	400.00	400.00
8	Gujarat	10371.00	4629.6	10371.00	10275.69	10062.93	8592.45	11500.00	11500.00
9	Himachal Pradesh	474.00	474.00	474.00	474.00	442.51	190.99	523.00	444.32
10	Jammu & Kashmir	1529.00	150.34	1529.00	1146.75	1685.17	0.00	2000.00	2000.00
11	Jharkhand	9826.00	7369.50	9826.00	9280.40	9755.84	9873.00	10067.95	9702.96
12	Karnataka	4800.00	4800.00	4800.00	4800.00	4794.94	4880.40	5100.00	4658.05
13	Kerala	510.00	510.00	510.00	510.00	547.14	748.94	650.00	520.44
14	Madhya Pradesh	16950.00	16518.04	16950.00	15793.47	17284.82	17321.42	20027.79	14845.15
15	Maharashtra	11889.00	2911.00	11889.00	12489.00	11860.66	11701.29	13000.74	12874.00
16	Manipur	1031.00	1031.00	1031.00	1031.00	1018.73	1600.00	1216.00	1216.00
17	Meghalaya	2762.00	0.00	2762.00	2924.38	2884.26	2334.03	2611.00	303.02
18	Mizoram	1162.00	810.75	1162.00	1133.61	1169.24	1877.78	2817.37	2817.37
19	Nagaland	2454.00	2454.00	2454.00	2886.93	1930.81	2067.15	3769.34	3769.34
20	Odisha	11284.00	11283.99	11284.00	14706.50	10823.06	12728.22	14000.00	14000.00
21	Rajasthan	9838.00	7737.98	9838.00	9437.80	10425.59	9755.92	11000.00	7112.85
22	Sikkim	284.00	272.58	284.00	302.90	232.88	370.30	450.30	450.30
23	Tamil Nadu	901.00	0.00	901.00	901.00	896.81	639.60	852.80	852.80
24	Telangana	0.00	0.00	0.00	0.00	3709.26	3894.40	4500.00	4050.00
25	Tripura	1375.00	1375.00	1375.00	1355.00	1316.74	1218.99	1600.68	1250.63
26	Uttar Pradesh	1659.00	200.00	1659.00	0.00	1280.01	743.49	1683.03	1514.74
27	Uttarakhand	356.00	0.00	356.00	267.00	329.41	1530.36	398.87	92.02
28	West Bengal	6104.00	6104.00	6104.00	6104.00	5977.55	5747.00	7000.00	6300.00
Total		118530.00	81999.78	118530.00	109713.98	117457.98	113264.13	136016.71	119579.10
